

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : **12/S.O./2016/**

Dated : 02.05.2016

In supersession of Order No. 08/S.O./2014 dt. 24.07.2014 issued earlier in this regard, Hon'ble the Acting Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Sangeet Raj Lodha**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER

Sd/-

REGISTRAR (ADMN.)

No.Gen/XV/31/2008/

Dated : 02.05.2016

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Acting Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Sangeet Raj Lodha, Judge, Rajasthan High Court, Jodhpur.

Sd/-

REGISTRAR (ADMN.)

No. Gen/XV/31/2008/**2827**

Dated : 02.05.2016

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar (Admn./Vigilance/Examination/Rules/Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)